

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu/Srinagar

**Notification**

Srinagar, the 10<sup>th</sup> July, 2024

**S.O 359.-** In exercise of the powers conferred by Section 18 & 19 of the Bharatiya Nagrarak Suraksha Sanhita, 2023, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service as Public Prosecutor(s) (PPs)/Additional Public Prosecutor(s) (APPs) and Assistant Public Prosecutor(s) (Asstt. PPs) for conducting criminal cases in the Courts indicated against each:-

S.No.	Name of the Officer Ms/Mrs/Mr.	Present Place of Posting	Appointment in assigned Court
1.	Meena Gowhar, CPO	Addl. PP, 3 <sup>rd</sup> Additional Sessions Court, Srinagar	PP, Principal Sessions Court, Srinagar
2.	Anil Mangotra, CPO	Addl.PP, POCSO Court Jammu	PP, Principal Sessions Court, Jammu
3.	Ranjeev Kumar, CPO	PP, Principal Sessions Court, Reasi	Addl.PP, Additional Sessions (NIA) Court, Budgam
4.	Najeeb Hussain Nehvi, CPO	Addl. PP, Additional Sessions (NIA) Court, Pulwama	PP, Principal Sessions Court Pulwama in addition to his present assignment
5.	Mohd Rafiq, CPO	Addl. PP, Additional Sessions (NIA) Court, Budgam	PP, Principal Sessions Court, Reasi
6.	Yogesh Bamba, Sr.PO	Asstt. PP, Excise Magistrate Court, Jammu	Addl. PP, Additional Sessions Court, Jammu
7.	Reyaz Ahmad Bhat, Sr.PO	Asstt. PP, Forest Magistrate/Sub Judge Mobile Magistrate Court, Srinagar	Addl. PP, Additional Sessions Court, Srinagar
8.	Anil Saini, Sr.PO	Asstt. PP, Electricity Magistrate Court/Spl. Mobile Magistrate (Traffic) Court, Jammu	Addl. PP, POCSO Court, Jammu
9.	Arvind Rathore, Sr.PO	Asstt. PP, City Judge Court, Jammu	Addl. PP, 2 <sup>nd</sup> Additional Sessions Court, Jammu
10.	Noor Ul Sajad, Sr.PO	Asstt. PP, Addl. Spl. Mobile Magistrate Court, Pantha Chowk, Srinagar	Addl. PP, POCSO Court, Srinagar



11.	Ms. Naveed Anjum, Sr.PO	Asstt. PP, Sub Judge Spl. Mobile Magistrate (13 <sup>th</sup> FC Magistrate), Jammu	Asstt. PP, Spl. Mobile Magistrate (Traffic) Court, Jammu in addition to her Present assignment
12.	Ms. Pallavi Kesar, Sr.PO	Asstt. PP, 3 <sup>rd</sup> Addl. Munsiff Court, Jammu	Asstt. PP, Electricity Magistrate Court in addition to her present assignment
13.	Zaffar Iqbal Shaheen, Sr.PO	Asstt. PP, Juvenile Justice Board, Srinagar	Asstt. PP, Spl. Mobile Magistrate Court, Pantha Chowk, Srinagar, in addition to his present assignment
14.	Rohit Tidy, Sr.PO	Senior Prosecuting Officer DPO, Jammu	Asstt. PP, 1 <sup>st</sup> Additional Munsiff Court, Jammu
15.	Vinay Kumar, Sr.PO	Asstt. PP, JMIC/Addl. Mobile Magistrate Court, Kishtwar	Asstt. PP, Juvenile Justice Board, Kishtwar, in addition to his present assignment
16.	Ishtiyaq Rashid Wani, Sr.PO	Asstt. PP, City Munsiff/Spl. Mobile Magistrate (Traffic) Court, Srinagar	Addl. PP 3 <sup>rd</sup> Additional Sessions Court, Srinagar
17.	Ms. Asifa Rashid Mir, PO	Asstt. PP, City Magistrate Court, Srinagar	Asstt. PP, Sub-Registrar Court Srinagar, in addition to her present assignment
18.	John Mohd Wani, PO	Asstt. PP, Spl. Mobile Magistrate (13 <sup>th</sup> FC), Srinagar	Asstt. PP, 2 <sup>nd</sup> Addl. Munsiff Court, Srinagar in addition to his present assignment
19.	Ms. Prabhjot Kour, PO	Asstt. PP, Municipal Magistrate Court, Jammu	Asstt. PP, Excise Magistrate Court, Jammu in addition to her present assignment
20.	Ms. Chasfeeda Shafiq, PO	Asstt. PP, PT&E Court, Srinagar	Asstt. PP, City Munsiff Court, Srinagar in addition to her present assignment
21.	Ms. Sabeel Kawoosa, PO	Asstt. PP, 1 <sup>st</sup> Addl. Munsiff Court, Srinagar	Asstt. PP, Forest Magistrate Court, Srinagar in addition to her present assignment
22.	Ranjeet Singh, PO	Asstt. PP, Juvenile Justice Board, Kishtwar	Asstt. PP, JMIC Court, Ukhral.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government

No: HOME-Pros/11/2024-08-HOME [CC:7412539]

Dated: 10.07.2024

Copy to the:

1. Ld. Advocate General, J&K.

2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K
5. Joint Secretary (JKL), Ministry of Home Affairs, Government of India
6. Commissioner/Secretary to the Government, General Administration Department.
7. Secretary to the Government, Department of Law, Justices and Parliamentary Affairs, J&K
8. All District Magistrates, Jammu/Kashmir
9. Director, Archives, Archaeology and Museums.
10. Director Prosecution, Kashmir/Jammu.
11. All Joint Director Prosecution/Deputy Director Prosecution, J&K
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Financial Commissioner (ACS), Home Department.
14. General manager, Government Press, Jammu for Publication in the next issue of the Government Gazettee
15. I/c Website.

**Copy to also to the:**

1. Registrar General, J&K High Court, Srinagar/Jammu
2. All Principal District and Sessions Judge(s).

  
(Rouf Ahmad Lone)JKAS 10.07.24

Under Secretary to the Government